

Securities Appellate Tribunal  
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member  
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER  
 CIVIL CAUSE LIST OF DATE :10/07/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION- COURT CODE- MENTION1007-AT11A.M.-11.05A.M.**

**46-DELIVERY OF ORDER- CODE- DELIVERY JUDGMENT- AT11.05AM**

Misc. Application	732/2023	PUNIT GOENKA-URGENCY AND INTERIM RELIEF Vs. SEBI	ECONOMIC PRACTICE	LAW
(Main Matter Number :SEBI Appeal/0000492/2023)				

Misc. Application	749/2023	SUBHASH CHANDRA-URGENCY AND INTERIM RELIEF Vs. SEBI	ECONOMIC PRACTICE	LAW
(Main Matter Number :SEBI Appeal/0000493/2023)				

1 SEBI Appeal	492/2023	PUNIT GOENKA Vs. SEBI	ECONOMIC PRACTICE	LAW
Sub Matter(Disposed) : Misc. Application/0000731/2023				
Sub Matter : Misc. Application/0000732/2023				

2 SEBI Appeal	493/2023	SUBHASH CHANDRA Vs. SEBI	ECONOMIC PRACTICE	LAW
Sub Matter(Disposed) : Misc. Application/0000748/2023				
Sub Matter : Misc. Application/0000749/2023				

**927-ADMISSION-COURT CODE-CLAIM REJECTION- AT11.06A.M.**

3 Misc. Application	469/2023	MRS. LAKSHMI RAVI-DELAY Vs. NSEIL	Global Law Partners	
(Main Matter Number :SEBI Appeal/0000578/2023)				

Misc. Application	470/2023	MRS. LAKSHMI RAVI-EXEMPTION Vs. NSEIL	Global Law Partners	
(Main Matter Number :SEBI Appeal/0000578/2023)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	578/2023	MRS. LAKSHMI RAVI Vs. NSEIL	Global Law Partners
Sub Matter :		Misc. Application/0000469/2023		
Sub Matter :		Misc. Application/0000470/2023		
<b><u>359-ADMISSION-COURTCODE-DELISTING-AT11.08AM</u></b>				
4	Misc. Application	719/2023	SANJAY KANORIA AND ANR.-EXEMPTION Vs. SEBI AND ORS	PINNACLE LAW FIRM
(Main Matter Number :SEBI Appeal/0000579/2023)				
	Misc. Application	720/2023	SANJAY KANORIA AND ANR.-DELAY Vs. SEBI AND ORS	PINNACLE LAW FIRM
(Main Matter Number :SEBI Appeal/0000579/2023)				
	SEBI Appeal	579/2023	SANJAY KANORIA AND ANR. Vs. SEBI AND ORS	PINNACLE LAW FIRM
Sub Matter :		Misc. Application/0000719/2023		
Sub Matter :		Misc. Application/0000720/2023		
<b><u>173-ADMISSION-CODE-ILLIQUIDSTOCKOPTION-11.10AM</u></b>				
	Misc. Application	754/2023	KIRAN BHAWANI-EXEMPTION Vs. SEBI	RAM AWATAR DHOOT
(Main Matter Number :SEBI Appeal/0000581/2023)				
5	SEBI Appeal	580/2023	Chelsea Blocks and Pipes Pvt. Ltd. Vs. SEBI	Raujesh Govindram Khandelwal
6	SEBI Appeal	581/2023	KIRAN BHAWANI Vs. SEBI	RAM AWATAR DHOOT
Sub Matter :		Misc. Application/0000754/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>210-MAHEARING-COURTCODE-MACONTEMPT-AT11.12AM</u></b>				
7	Misc. Application	668/2023	DALHOUSIE HOLDINGS LTD.-CONTEMPT Vs. SEBI AND ORS	Niharika Ahluwalia Advocate
(Main Matter Number :SEBI Appeal/0000550/2022)				
<b><u>760-PARTHEARD-CODE-COMPLAINTNSE-AT11.15AM</u></b>				
8	SEBI Appeal	157/2022	VIJAY DEVNANI Vs. SEBI AND ORS.	Vivek M Sharma Advocate
Sub Matter(Disposed) : Misc. Application/0000518/2022				
Sub Matter(Disposed) : Misc. Application/0000540/2022				
<b><u>266-ADMDISPOSAL-COURTCODE-SIPHONEDFUNDS-AT11.35AM</u></b>				
9	SEBI Appeal	240/2019	Anil Beniprasad Agrawal Vs. SEBI and Anr.	P.N.Modi,Sr.Adv.i/b Vis Legis Law Practise K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	241/2019	Bharat Nanubhai Shiroya Vs. SEBI and Anr.	Vinay Chauhan,Adv. i/b Rohit Mangsule, Advocate K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	242/2019	Annu Anil Agrawal Vs. SEBI and Anr.	Ravishekhar Pandey ,Adv.i/b Vis Legis Law Practise K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	243/2019	Amit Kumar Khemka Vs. SEBI and Anr.	Akash Singh,Adv. i/b Ashok Saraogi, Advocate K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	244/2019	Chandrakala Purohit Vs. SEBI and Anr.	Deepak Dhane,Adv. i/b Corporate Pleaders K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
Sub Matter :		Misc. Application/0000657/2022		
	SEBI Appeal	363/2019	Jugal Chandrakant Thacker Vs. SEBI	Ashok Bansal, CA  Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
Sub Matter :		Misc. Application/0000592/2023		
	SEBI Appeal	395/2020	JUGAL C THACKER Vs. SEBI	Counsel Mr. Rahul Lakhiani along with Adv. Yuvraj
	SEBI Appeal	396/2020	BHARAT SHIROYA Vs. SEBI	Counsel Mr. Rahul Lakhiani along with Adv. Yuvraj
	SEBI Appeal	403/2020	ANNU ANIL AGARWAL Vs. SEBI	Lakhiani along with Adv. Yuvraj K. Singh
	SEBI Appeal	459/2020	Comfort Intech Ltd. Vs. SEBI	Mr. Ashok Bansal, FCA  Mr. Sumit Rai, Advocate
	SEBI Appeal	467/2020	COMFORT SECURITIES LTD. Vs. SEBI	Dhwani Shah- Attorney
	SEBI Appeal	481/2020	JJ FINCAP PVT LTD Vs. SEBI	Adv Rajesh Khandelwal
	SEBI Appeal	526/2020	ANIL BENIPRASAD AGRAWAL Vs. SEBI	Dhwani Shah- Attorney
Sub Matter(Disposed) :		Misc. Application/0000675/2021		
Sub Matter(Disposed) :		Misc. Application/0000125/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	54/2021	Smt. Chandrakala Purohit Vs. SEBI	Mr. Jugal C. Thacker FCA  Mr. Kevic Setalvad, Senior Advocate
Sub Matter(Disposed) :		Misc. Application/0000767/2021		
Sub Matter :		Misc. Application/0000656/2022		
	SEBI Appeal	56/2021	Amit Khemka Vs. SEBI	Mr. Jugal C. Thacker FCA  Mr. Sumit Rai, Advocate
	SEBI Appeal	181/2021	Vibhuti Multitrade Private Limited Vs. SEBI	Mr.Nikunj Kanodia, Advocate
Sub Matter :		Misc. Application/0000888/2021		
	SEBI Appeal	424/2021	Ravi Kumar Distilleries Limited and Others Vs. SEBI	Desai and Diwanji
Sub Matter :		Misc. Application/0000602/2021		
	Misc. Application	602/2021	Ravi Kumar Distilleries Limited and Others Vs. SEBI	DESAI AND DIWANJI
(Main Matter Number :SEBI Appeal/0000424/2021)				
	Misc. Application	888/2021	Vibhuti Multitrade Pvt. Ltd. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000181/2021)				
	Misc. Application	889/2021	SUVIDHA SECURITIES PRIVATE LIMITE-DELAY Vs. SEBI	Mr.Vikas Parasrampur, Director
(Main Matter Number :SEBI Appeal/0000611/2021)				
	SEBI Appeal	611/2021	SUVIDHA SECURITIES PRIVATE LIMITE Vs. SEBI	Mr.Vikas Parasrampur, Director
Sub Matter :		Misc. Application/0000889/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	656/2022	Chandrakala Purohit-ADDITIONAL DOCUMENT Vs. SEBI (Main Matter Number :SEBI Appeal/0000054/2021)	R V Legal
	Misc. Application	657/2022	Chandrakala Purohit-ADDITIONAL DOCUMENT Vs. SEBI (Main Matter Number :SEBI Appeal/0000244/2019)	Jugal C Thacker
	Misc. Application	1576/2022	COMFORT SECURITIES LIMITED-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0001005/2022)	Prakash Shah and Associates
	SEBI Appeal	1005/2022	COMFORT SECURITIES LIMITED Vs. SEBI Sub Matter : Misc. Application/0001576/2022 Sub Matter(Disposed) : Misc. Application/0001577/2022	Prakash Shah and Associates
	Misc. Application	592/2023	Jugal Chandrakant Thacker -Additional documents Vs. SEBI (Main Matter Number :SEBI Appeal/0000363/2019)	ABHISHEK TIWARI
<b><u>238-DISPOSAL-CODE-DELAYEDPROCEEDINGS-AT11.40AM</u></b>				
10	SEBI Appeal	557/2020	Dr. Prannoy Roy Vs. SEBI AND ORS.	, DMD ADVOCATE  K. Ashar and CO. R. NO 1, AND THE LAW POINT R,NO2
	Sub Matter(Disposed) :	Misc. Application/0000658/2022		
	Sub Matter(Disposed) :	Misc. Application/0001213/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	558/2020	Radhika Roy Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. Ashar and Co R NO 1. The Law Point
<b><u>219-DISPOSAL-COURTCODE-VIKRAMADITYA-AT 11.45AM</u></b>				
44	SEBI Appeal	51/2021	Vikramaditya Chandra Vs. SEBI	Ms. Shruti Rajan, Advocate  Mr. Venkatesh Dhond, Senior Advocate/b K. Ashar
Sub Matter :		Misc. Application/0000109/2021		
Sub Matter :		Misc. Application/0000560/2020		
	SEBI Appeal	52/2021	Ishwari Bajpai Vs. SEBI	Ms. Shruti Rajan, Advocate  Mr. Venkatesh Dhond, Senior Advocate
Sub Matter :		Misc. Application/0000561/2020		
	SEBI Appeal	53/2021	Saurav Banerjee Vs. SEBI	Bodhi Legal  Mr. Venkatesh Dhond, Senior Advocate
Sub Matter :		Misc. Application/0000583/2020		
	Misc. Application	560/2020	Vikramaditya Chandra Vs. SEBI	Mr. Vivek Shah, Advocates  K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000051/2021)				
	Misc. Application	561/2020	Ishwari Bajpai Vs. SEBI	Mr. Vivek Shah, Advocates  K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000052/2021)				
	Misc. Application	583/2020	Saurav Banerjee Vs. SEBI	DMD Advocates  K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000053/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	109/2021	Vikramaditya Chandra Vs. SEBI	Mr. Vivek Shah, Advocates  K. Ashar and Co.
(Main Matter Number :SEBI Appeal/0000051/2021)				

**328-DISPOSAL-COURTCODE-DHFLUPSI-11.50PM**

12	SEBI Appeal	117/2021	Amit Ramesh Sahwney Vs. SEBI	Ms. Ayushi Anandpara, Advocate i/b. Vidhii Partners
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**755-DISPOSAL-COURTCODE-TELEDATAGDR-AT11.55AM**

13	SEBI Appeal	164/2022	K. PADMANABHAN Vs. SEBI	Iyer and Thomas
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Sub Matter(Disposed) : Misc. Application/0001356/2021

	SEBI Appeal	165/2022	N. SAKTHIVEL Vs. SEBI	Iyer and Thomas
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Sub Matter(Disposed) : Misc. Application/0001357/2021

	SEBI Appeal	166/2022	M.S. RAMAKRISHNAN Vs. SEBI	Iyer and Thomas
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Sub Matter(Disposed) : Misc. Application/0001365/2021

	SEBI Appeal	167/2022	G. JAGADISH Vs. SEBI	Iyer and Thomas
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Sub Matter(Disposed) : Misc. Application/0001386/2021

	SEBI Appeal	493/2022	European American Investment Bank AG Vs. SEBI	Ganesh and Co
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Sub Matter(Disposed) : Misc. Application/0000827/2022

**853-** SEBI APPEAL 690/2022 K. PADMANABHAN

	SEBI Appeal	691/2022	N. Sakthivel Vs. SEBI	Iyer and Thomas
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
59	SEBI Appeal	692/2022	G.Jagadish Vs. SEBI	Iyer and Thomas
Sub Matter :		Misc. Application/0001214/2022		
	SEBI Appeal	693/2022	M.S.Ramakrishnan Vs. SEBI	Iyer and Thomas
Sub Matter :		Misc. Application/0001215/2022		
	Misc. Application	1213/2022	K. PADMANABHAN-EXEMPTIO N Vs. SEBI	Iyer and Thomas
(Main Matter Number :SEBI Appeal/0000690/2022)				
	Misc. Application	1214/2022	G. JAGADISH-EXEMPTION Vs. SEBI	Iyer and Thomas
(Main Matter Number :SEBI Appeal/0000692/2022)				
	Misc. Application	1215/2022	M.S. RAMAKRISHNAN-EXEMPTIO N Vs. SEBI	Iyer and Thomas
(Main Matter Number :SEBI Appeal/0000693/2022)				

**925DISPOSAL-COURTCODE-EICHERAO-AT12NOON**

14	SEBI Appeal	521/2022	Eicher Motors Ltd. Vs. SEBI	Anoop Dawar Advocate
Sub Matter :		Misc. Application/0001424/2022		
Sub Matter :		Misc. Application/0001584/2022		
Sub Matter(Disposed) :		Misc. Application/0001775/2022		
	Misc. Application	1584/2022	Eicher Motors Limited Vs. SEBI	Anoop Dawar, Advocate
(Main Matter Number :SEBI Appeal/0000521/2022)				

**835-DISPOSAL-COURTCODE-UNREGISTERED-AT12.05AM**

15	SEBI Appeal	748/2022	3M TEAM RESEARCH PVT. LTD. AND ANR.	Rahul Sethi Advocate
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Vs.  
SEBI

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Sub Matter(Disposed) :	Misc. Application/0001236/2022		
	Sub Matter(Disposed) :	Misc. Application/0001686/2022		
	Sub Matter(Disposed) :	Misc. Application/0000094/2023		
	SEBI Appeal	749/2022	PRAMOD JAIN Vs. SEBI	Rahul Sethi Advocate
	Sub Matter(Disposed) :	Misc. Application/0001237/2022		
<b><u>413-DISPOSAL-CODE-RELIGARE-AT12.10P.M</u></b>				
15	Misc. Application	1596/2022	ARUN PANCHARIYA-INTERIM RELIEF Vs. SEBI	SANDEEP WADHAWAN LAW OFFICES
(Main Matter Number :SEBI Appeal/0000016/2023)				
	Misc. Application	1599/2022	ARUN PANCHARIYA-INTERIM RELIEF Vs. SEBI	SANDEEP WADHAWAN LAW OFFICES
(Main Matter Number :SEBI Appeal/0000017/2023)				
	Misc. Application	1602/2022	ARUN PANCHARIYA-INTERIM RELIEF Vs. SEBI	SANDEEP WADHAWAN LAW OFFICES
	Misc. Application	1605/2022	ARUN PANCHARIYA-INTERIM RELIEF Vs. SEBI	SANDEEP WADHAWAN LAW OFFICES
(Main Matter Number :SEBI Appeal/0000019/2023)				
	Misc. Application	1608/2022	ARUN PANCHARIYA-INTERIM RELIEF Vs. SEBI	SANDEEP WADHAWAN LAW OFFICES
(Main Matter Number :SEBI Appeal/0000020/2023)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	16/2023	ARUN PANCHARIYA Vs. SEBI	SANDEEP WADHAWAN LAW OFFICES
Sub Matter :		Misc. Application/0001596/2022		
Sub Matter(Disposed) :		Misc. Application/0001597/2022		
Sub Matter(Disposed) :		Misc. Application/0001598/2022		
Sub Matter :		Misc. Application/0000682/2023		
	SEBI Appeal	17/2023	ARUN PANCHARIYA Vs. SEBI	SANDEEP WADHAWAN LAW OFFICES
Sub Matter :		Misc. Application/0001599/2022		
Sub Matter(Disposed) :		Misc. Application/0001600/2022		
Sub Matter(Disposed) :		Misc. Application/0001601/2022		
Sub Matter(Disposed) :		Misc. Application/0000672/2023		
	SEBI Appeal	18/2023	ARUN PANCHARIYA Vs. SEBI	SANDEEP WADHAWAN LAW OFFICES
Sub Matter(Disposed) :		Misc. Application/0001603/2022		
Sub Matter(Disposed) :		Misc. Application/0001604/2022		
Sub Matter :		Misc. Application/0000685/2023		
	SEBI Appeal	19/2023	ARUN PANCHARIYA Vs. SEBI	SANDEEP WADHAWAN LAW OFFICES
Sub Matter :		Misc. Application/0001605/2022		
Sub Matter(Disposed) :		Misc. Application/0001606/2022		
Sub Matter(Disposed) :		Misc. Application/0001607/2022		
Sub Matter(Disposed) :		Misc. Application/0000652/2023		
	SEBI Appeal	20/2023	ARUN PANCHARIYA Vs. SEBI	SANDEEP WADHAWAN LAW OFFICES
Sub Matter :		Misc. Application/0001608/2022		
Sub Matter(Disposed) :		Misc. Application/0001609/2022		
Sub Matter(Disposed) :		Misc. Application/0001610/2022		
Sub Matter :		Misc. Application/0000686/2023		
	SEBI Appeal	21/2023	ARUN PANCHARIYA Vs. SEBI	SANDEEP WADHAWAN LAW OFFICES
Sub Matter(Disposed) :		Misc. Application/0001611/2022		
Sub Matter(Disposed) :		Misc. Application/0001612/2022		
Sub Matter(Disposed) :		Misc. Application/0001613/2022		
Sub Matter(Disposed) :		Misc. Application/0000671/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	22/2023	ARUN PANCHARIYA Vs. SEBI	SANDEEP WADHAWAN LAW OFFICES
	Sub Matter(Disposed) :	Misc. Application/0001614/2022		
	Sub Matter(Disposed) :	Misc. Application/0001615/2022		
	Sub Matter(Disposed) :	Misc. Application/0001616/2022		
	Sub Matter :	Misc. Application/0000680/2023		
	Misc. Application	680/2023	SEBI-DELAY IN REPLY Vs. Arun Panchariya	K Ashar and Co.
	(Main Matter Number :SEBI Appeal/0000022/2023)			
	Misc. Application	682/2023	SEBI-DELAY IN REPLY Vs. Arun Panchariya	K Ashar and Co.
	(Main Matter Number :SEBI Appeal/0000016/2023)			
	Misc. Application	685/2023	SEBI-DELAY IN REPLY Vs. Arun Panchariya	K Ashar and Co.
	(Main Matter Number :SEBI Appeal/0000018/2023)			
83	Misc. Application	686/2023	SEBI-DELAY IN REPLY Vs. Arun Panchariya	K Ashar and Co.
	(Main Matter Number :SEBI Appeal/0000020/2023)			
<b><u>122-DISPOSAL-CODE-ZEELFINAL-AT12.15PM</u></b>				
16	SEBI Appeal	384/2023	JATIN CHAWLA Vs. SEBI	Aagam Doshi and Co
	Sub Matter(Disposed) :	Misc. Application/0000538/2023		
	SEBI Appeal	385/2023	BIJAL SHAH Vs. SEBI	Aagam Doshi and Co
	Sub Matter(Disposed) :	Misc. Application/0000539/2023		
	SEBI Appeal	386/2023	GOPAL RITOLIA Vs. SEBI	Aagam Doshi and Co
	Sub Matter(Disposed) :	Misc. Application/0000540/2023		